

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 342/HCS

Dated: 08.11.2016

**OFFICE ORDER**

In exercise of the powers conferred by sub-section (1) of Section 12 of the code of Criminal Procedure, 1973 (Act No. 2 of 1974) the Hon'ble High Court has been pleased to promote and appoint Mr. Benoy Sharma, Civil Judge –cum- Judicial Magistrate (North) at Mangan as Chief Judicial Magistrate –cum- Civil Judge (Grade-III) (North) at Mangan in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010/- with immediate effect.

By Order,

Sd/-  
(N.G. Sherpa)  
**REGISTRAR GENERAL**

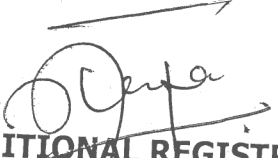
Memo No. : V(199)/Confdl./HCS/7664-91

Date: 08.11.2016

Copy to:

1. Mr. Benoy Sharma, Civil Judge –cum- Judicial Magistrate (North) at Mangan.
2. The District & Sessions Judge (West) at Gyalshing.
3. The District & Sessions Judge (North) at Mangan.
4. The District & Sessions Judge (East) at Gangtok.
5. The District & Sessions Judge (South) at Namchi.
6. The Director, Sikkim Judicial Academy, Gangtok.
7. The Civil Judge –cum- Judicial Magistrate (South) at Namchi.
8. The Civil Judge –cum- Judicial Magistrate (West) at Gyalshing.
9. The Civil Judge –cum- Judicial Magistrate (East) at Gangtok.
10. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
11. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Secretary, Finance Revenue & Expenditure Department, Government of Sikkim, Gangtok.
14. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
15. The Special Secretary, Department of Personnel, Adm. Reforms and Training, Government of Sikkim, Gangtok.
16. The Special Secretary, Home Department, Government of Sikkim Gangtok.
17. The Advocate General, Government of Sikkim, Gangtok.

18. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
19. The Accounts Section, District & Sessions Court (East & North) at Gangtok.
20. The General Secretary, Bar Association of Sikkim, Gangtok.
21. The General Secretary, High Court Bar Association, Gangtok.
22. The General Secretary, Namchi Bar Association, Namchi, South Sikkim.
23. The Gazette Section for publication in Government Gazette.
24. The Sr. System Officer, Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
25. Personal file and
26. Guard file.

  
**ADDITIONAL REGISTRAR  
-CUM- SR. READER**